

Upgradation of State Highways to National Highways in Karnataka

1874. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that proposals by Karnataka Government for upgrading State Highways to National Highways have been pending with the Central Government;
- (b) if so, how many such proposals have been received so far from the Karnataka Government;
- (c) the status of all the pending proposals and the reasons for delay in their approval; and
- (d) by when these proposals would be approved by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The Ministry received proposals for declaration of more than 8,000 km of State roads as new National Highways (NHs) from the State Government of Karnataka. The Ministry has declared about 2,106 km of State roads as new NHs in the State of Karnataka during the last three years and the current year. Further, the Ministry has approved "In Principle" the proposals for declaration of about 3,100 km of State roads in Karnataka as new NHs subject to the outcome of the Detailed Project Reports (DPRs). The primary focus of the Government is to develop the existing NH network. However, declaration of State roads as new NHs is done from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Implementation of Panchayati Raj

1875. SHRI K.N. BALAGOPAL: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Panchayati Raj is implemented fully in all the States;
- (b) if not, the details of anomalies found, State-wise; and
- (c) the action Government is planning for the complete implementation of Panchayati Raj?